

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 243**

TO BE ANSWERED ON THE 24TH JULY, 2024/ SRAVANA 2, 1946 (SAKA)

MODERNIZATION OF POLICE ESTABLISHMENTS

243. SHRI BRIJ LAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether there is any project by Government to modernize the police establishments of the country, if so, the details thereof; and

(b) whether there is any step taken by Government to give shape to technology based policing, if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): 'Police' and 'Public Order' are State subjects as per the Seventh Schedule of the Constitution. It is the responsibility of the State Governments to develop the police infrastructure. However, the efforts of the States for equipping and modernizing their police forces have been supplemented under the scheme of "Assistance to States & UTs for Modernization of Police (ASUMP)" [erstwhile scheme of Modernization of State Police Forces(MPF)]. The ASUMP Scheme has been approved for the period 2021-22 to 2025-26 with an overall outlay of Rs. 4,846 crore.

R.S.US.Q.NO. 243 FOR 24.07.2024

The objective of the scheme is to equip the State and UT Police Forces adequately through development of relevant infrastructure. Under the scheme, central assistance is provided to all the State/UT Governments for weapons; equipment for Information Technology, Communication, Training, etc. Construction of Police stations is also allowed to all States and UTs. However, 'mobility' and 'construction of police housing and other police infrastructure' are allowed only in Jammu & Kashmir, insurgency affected areas of North Eastern (NE) Region and Left Wing Extremism (LWE) affected areas.

* * * *